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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA 77/2024

SMT. JAGJEET KAUR Appellant

Through: Mr. Shagun Agarwal, Advocate (98100480083)

versus

SMT. PATVINDER KAUR Respondent
Through: Mr. R.S. Juneja, Advocate (through vc)

CORAM: MS. KAUSHLYA VERMA, REGISTRAR
ORDER
15.04.2024

RFA 77/2024 & CM APPL.5708/2024

- 1. Respondent has been served.
- 2. Mr. R.S. Juneja, Advocate has put in appearance for the respondent and submits that he has not been supplied with a complete case file.
- 3. Learned counsel for the respondent was directed to drop his email and mobile number on the chat-box so as to enable the learned counsel for the appellant to furnish copy of appeal.
- 4. However, no e-mail or mobile number has been furnished.
- 5. Learned counsel for the respondent is directed to contact Mr. Shagun Agarwal, Advocate (98100480083) for the purpose of receiving copy of the present case.
- 6. Vakalatnama on behalf of the respondent be filed within two weeks.
- 7. List this matter before the Hon'ble Court on 16.05.2024.

REGISTRAR

APRIL 15, 2024/vk